

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 400/TT/2024**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for the Combined Asset under Installation of Reactors in the Western Region.

Date of Hearing : **5.11.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondent : Madhya Pradesh Power Management Company Limited (MPPMCL) and 9 Others.

Parties present : Shri Zafrul Hasan, PGCIL

**Record of Proceedings**

The Petitioner's representative submitted that the present Petition had been filed for the truing-up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for the Combined Asset under Installation of Reactors in the Western Region.

2. None was present on behalf of the Respondents despite notice.
3. After hearing the Petitioner's representative, the Commission ordered as under:
  - a) The Respondents to file their respective replies to the Petition, if any, within two weeks with a copy to the Petitioner, who may file its rejoinder within a week thereafter.
  - b) The Petitioner to submit on an affidavit within a week a copy of the compendium and other necessary documents, if any, in support of the rate of interest on various loans availed concerning the transmission asset for the 2019-24 tariff period.



4. Subject to the above, the Commission reserved the order in the matter

**By order of the Commission**

**sd/-  
(T. D. Pant)  
Joint Chief (Law)**

